

F. No. J-11017/1/2022-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 24th February, 2022

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation (except Taxation matters) before the High Court of Delhi, Central Administrative Tribunal (PB) at New Delhi and the High Court of Karnataka (PB) at Bangalore, as shown in the Lists 'A', 'B' & 'C' below, for a period of three years from the date of this order or until further orders, whichever is earlier:

List 'A'

HIGH COURT OF DELHI

SENIOR PANEL COUNSEL			
Sl.No.	Name of Advocate (S/Shri)	Contact details	Enrolment No.
1.	Gaurav Sarin	108, Lawyers Chamber Block III, Delhi High Court, New Delhi – 110 003 Mobile: +91 9810533717 Email: gaurav@sarinassociates.com	D-394/1998-R
2.	Charul Sarin	D-73 (Basement), Panchsheel Enclave, New Delhi – 110 017 Mobile: +91 98102 06581 Email: charul@sarinassociates.com	D-2281/99
3.	Anshuman Gupta	G-50, Upper Ground Floor, Flat No. 7, East of Kailash, New Delhi - 110065 Mobile: - +91 9874280902 E-mail – anshuman.gupta@hotmail.com	D/815/10
4.	Ms. Nidhi Mohan Parashar	X-15, First Floor, Haus Khas, New Delhi - 110016 Mobile: +91 9953899908 Email: nidhimohanparashar@gmail.com	D/3809-A/2010
5.	Jyomoti Mize	A-179, 2 nd Floor, Defence Colony, New Delhi-110024. Mob.: 9717392197	D/1692/2007
GOVERNMENT PLEADER			
1.	Abhigyan Siddhant	S-279, Greater Kailash - 1, New Delhi – 110048. Email: mail@abhigyansiddhant.com Mobile: +91-9999999045	D/3447/2017
2.	Tarveen Singh Nanda	I-86 Lajpat Nagar-2 New Delhi 110024. Mobile:+91-9999648869 Email: adv.t.s.nanda@live.com	



List 'B'

CENTRAL ADMINISTRATIVE TRIBUNAL (PB) NEW DELHI

SENIOR PANEL COUNSEL		
Name of Advocate (Shri)	Contact details	Enrolment No.
H.K. Gangwani	B-59, South Extension II, New Delhi-110049 Mob: 9811081275 Tel. 011-46151065 Email: gangwani.adv@gmail.com	D/524-A/1986

List 'C'

HIGH COURT OF KARNATAKA (PB) BANGALORE

SENIOR PANEL COUNSEL		
Name of Advocate	Contact details	Enrolment No.
Ms. Irfana Nazeer	No.16/1, 1 st Cross, Mission Road, Bangalore. Mob.: 9844022347 E-mail: irfana.nazeer9@gmail.com	--

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 (applicable to Advocates under List 'A' & 'B') and OM No. 26(02)/99-Judl. dated 24.09.1999 (applicable to Advocate under List 'C') both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid Oms are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(R.K. Srivastava)

Joint Secretary & Legal Adviser

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, High Court of Delhi at New Delhi and the High Court of Karnataka (PB) at Bangalore.
3. The Registrar, CAT (PB) New Delhi.
4. Shri Chetan Sharma, Addl. Solicitor General of India for High Court of Delhi.
5. Shri M. B. Nargund, Addl. Solicitor General of India, High Court of Karnataka.
6. The Incharge, Litigation (High Court/CAT) Section, High Court of Delhi, New Delhi.
7. The Incharge, Branch Secretariat Bangalore.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. One copy of this orders is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates'.
10. Office/Spare copies.


for Section Officer (Judicial)
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